D. Behera Vs. UOI/Post

Part Heard Sl.No.06. O.A. No. 722/2012 Order dated 07.09. 2015.

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER(J)

HON'BLE SHRI R.C.MISRA, MEMBER (A)

Heard Dr.C.R.Mishra, learned counsel for the applicant and Mr.S.Behera, learned SCGPC for the Respondents. In course of hearing, Mr.Mishra, by filing a Memo prayed for withdrawal of this O.A. The prayer is allowed. Accordingly, the O.A. is disposed of as withdrawn.

MEMBER(A)

MEMBER(J)